

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 234 of 2015 &
IA No. 386 of 2015**

Dated: 16th September, 2016

In the matter of :

M/s Punjab Biomass Pvt. Ltd.

....Appellant(s)

Vs .

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **19.10.2016.**

(COURT MASTER)